## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5176 ANSWERED ON:26.04.2013 TSP FOR SCHEDULED TRIBES Baske Shri Pulin Bihar

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government has been implementing various schemes and programmes under Tribal Sub Plan (TSP) for achieving overall development of Scheduled Tribes (STs);
- (b) if so, the schemes/programmes formulated/being implemented by the Government under TSP since their commencement specifying the nature, scope and target groups thereto;
- (c) the funds requisitioned and procured by Government during the current Five Year Plan for such schemes/programmes;
- (d) the benefits and targets achieved in this regard; and
- (e) the schemes/programmes being implemented for housing and poverty alleviation of the Scheduled Tribes in the country?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a) to (c) &(e) The Planning Commission had set up a Task Force under the Chairmanship of Dr. Narendra Jadhav, Member, Planning Commission in June, 2010 to review the operational difficulties in implementation of Tribal Sub- Plan (TSP) both at the level of Central Ministries /Departments and State Governments. Based on the recommendations of the Task Force, The Planning Commission has made a differential earmarking of Plan funds for 28 Central Ministries/Departments for the purpose of TSP, commencing from 2011-12 so as to provide share at least in proportion to the ST Population. Accordingly the Central Ministries /Departments including Ministry of Housing, Urban Poverty Alleviation have been earmarking funds under various schemes and programmes under Tribal Sub-Plan. Details regarding the schemes/programmes for which funds are being earmarked by various Ministries/Departments including Ministry of Housing, Urban Poverty Alleviation in Government of India for overall development and welfare of the Scheduled Tribes Population in the country along with the budget provisions, as available in Expenditure Budget Volume I for the year 2013-14 is given in Annexure.
- (d): Such details are not maintained centrally in the Ministry of Tribal Affairs.